

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2397  
ANSWERED ON:16.08.2011  
MEASURES TO TACKLE NAXALISM  
Reddy Shri K. Jayasurya Prakash

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Government is helping the States in every possible way to tackle naxalism.
- (b) if so, the details thereof during the last three years, State-wise; and
- (c) the pending demands of States including Andhra Pradesh for financial and other assistance in order to tackle the naxalism?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): `Police` and `Public Order` being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to public order & security. The Central Government closely monitors the situation and supplements the efforts of the State Governments over a wide range of schemes. This, inter alia, includes deployment of 72 battalions presently of Central Armed Police Forces (CAPFs), provision of 09 helicopters for air support to anti-naxal operations as well as financial assistance under the Security Related Expenditure (SRE) Scheme and Special Infrastructure Scheme (SIS) to the Left Wing Extremist (LWE) affected states, including Andhra Pradesh. State-wise details of funds provided to the States under SRE and SIS Schemes during the last three years are given in Annex I and Annex II respectively.

Annual Action Plan under the Schemes of SRE and SIS are finalized on the basis of proposals received from the State Governments.